

MINES (SHRI BALRAM SINGH YADAVA) : (a) The State Government of Gujarat has informed that there are no known reserves of Diamond and Gold in the State.

- (b) No, Sir.
(c) Does not arise.

[English]

Subletting of Government Flats

2556. **SHRI A. INDRAKARAN REDDY :** Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether it is a fact that large number of Government servants who own houses in Delhi got Government flats allotted in their names;

(b) whether Government are aware that large number of these flats have been sublet to people at exorbitant rents;

(c) how many cases of subletting came to Government's notice during the past two years; and

(d) the action Government initiated against those found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) Yes, Sir. As per rules, house owners are eligible for intum allotment.

(b) to (d). On receipt of complaints of subletting, inspections are carried out by the Directorate of Estates and cases where subletting is established action is taken to cancel the allotment. During the period from 1.4.94 to 31.7.95, 1214 quarters have been inspected out of which 541 have reported to be sublet, cancellation has been ordered in 288 cases.

Development of Small and Medium Towns in Orissa

2557. **SHRI GOPI NATH GAJAPATHI :** Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be please to state :

(a) the number of small and medium towns developed in Orissa by the end of the seventh plan under the centrally sponsored integrated development of small and medium towns;

(b) whether any town in the state was selected for development during eighth plan under that scheme; and

(c) if so, the steps taken to develop those towns?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) By the end of VII Plan, 13 towns of Orissa were covered under the IDSMT Scheme.

(b) During the VIII Plan 14 towns of Orissa have so far been selected for development under IDSMT.

(c) Central assistance of Rs. 2.48 crores has been released for the development of these 14 towns. Projects have been approved and their implementation is undertaken by the State Government.

Bharat Gold Mines Limited

2558. **SHRIMATI CHANDRA PRABHA URS :** Will the Minister of MINES be pleased to state :

(a) whether the Government has received offers from foreign companies for reviving Bharat Gold Mines Limited;

(b) if so, the details thereof;

(c) whether a final decision has been taken in this regard;

(d) whether the foreign company to be selected will set up a joint venture and undertake exploration of gold in leasehold areas; and

(e) the time by which a final decision be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAVA) : (a) to (d). Bharat Gold Mines Limited (BGML) had floated global tenders for fresh exploration and exploitation in leasehold areas and recovery of gold from tailings and in response of the global tenders, offers have been received to set up joint venture. The case of BGML is before the Board for Industrial and Financial Reconstruction (BIFR) who have appointed Industrial Credit & Investment Corporation of India (ICICI) as operating agency for preparing rehabilitation package. BIFR has directed ICICI to incorporate the results of the global tenders in the rehabilitation package.

(e) The final decision is possible only after BIFR have passed an order and sanctioned the scheme.

Amount Spent on Mysore City

2559. **SHRIMATI CHANDRA PRABHA URS :** Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) the amount released by the Union Government to Mysore City under Urban Basic Services for the poor schemes during 1994-95; and

(b) the amount proposed to be released during 1995-96 under the above scheme to Mysore?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) and (b) For the scheme of Urban Basic Services for the poor, the quantum of Central share of assistance is released directly to the States/UTs and not to any particular city. The funds released to Karnataka Government during 1994-95 amount to Rs.110.50 lakhs and the amount proposed to be released during 1995-96 to the State is Rs. 126.60 lakhs.